

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH

ORDER SHEET

Original Application No. 167 of 2002

Applicant (s) Narsingh charan Rout Respondent (s) Union of India & Ors

Advocate for Applicant (s) M/s. S.K. Swain Advocate for Respondent (s) M.R. Mohanty

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

I.P.O/B.D. for Rs.50/- filed
For Registration please.

REGISTER

Order No.1, dated 5.4.2002

This matter was not in the today's list. On being mentioined by Mr.Swain, the learned counsel for the petitioner, this matter is taken up today.

2. Heard Mr.S.K.Swain, the learned counsel for the petitioiner and Mr.D.N.Mishra, the learned Standing Counsel (Railways) for the respondents. With consent of the leaarned counsel of both sides, this matter is taken up for final disposal at the stage of admission itself.

3. In the present application, prayer has been made to provide compassionate appointment to the applicant, to se his father, a Railway employ aturely

For Adonsem
copy served.

Bench

V

OA 16/2002

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Postal requisites filed

The copy of order dt. 5.4.02 and O.A. issued to all the respondents by Regd. with A.D. Posts.

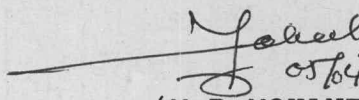
The same copy of order issued to the counsel for both side.

By
S.O.

By
12/4/02

while continuing in service. Having heard the learned counsel for the petitioner and Mr. Misra, the learned Standing Counsel (Railways) for the respondents, this O.A. is disposed of with direction to the respondents to consider the case of the applicant for providing him an employment on compassionate ground. The consideration should be made within a period of three months from the date of receipt of copy of this order.

Send copies of this order along with copies of the O.A. to the respondents at the cost of the applicant. Mr. Swain, appearing for the applicant, undertakes to file the required postages for transmission of copies of this order along with copies of the O.A. to the respondents by registered post with A.D., by 12.4.2002.


05/4/2002
(M.R. MOHANTY)

MEMBER (JUDICIAL)